

(b) the number of new-outlets added in last three years;

(c) whether the Government propose to open more petrol pumps in the city;

(d) if so, whether plots of land been identified for this addition; and

(e) if not, the steps taken by the Government to tackle the growth of vehicular pollution and stagnation in the number of Petrol Pumps?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) 295 retail outlet dealerships are in operation in Delhi.

(b) Oil Companies have allotted 22 retail outlet dealerships in Delhi from 1995-96 to 1997-98.

(c) Oil Companies have proposal to allot 65 more retail outlets in Delhi.

(d) and (e) Government has taken up the matter with DDA and other agencies from time to time. DDA has offered a few sites for retail outlet dealerships to the Oil Companies. Further, in view of the limited availability of land in certain localities, Government had issued instructions that in future all advertisements will be issued for National Capital Territory (NCT) of Delhi and not for specific location and also to change the location for all pending LOIs to anywhere in National Capital Territory of Delhi.

[*Translation*]

#### **Clearance to Patna Reservoir Irrigation Scheme**

1779. SHRI RAMANAND SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Patna Reservoir Irrigation Scheme of Satna District in Madhya Pradesh is pending with Union Government for clearance;

(b) if so, the details thereof, and the reasons therefor; and

(c) the time by which it is likely to be given clearance?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) No, Sir. Proposal for approval under the Forest (Conservation) Act, 1980, under Rule 4 of the Forest (Conservation) Rules, 1981, for Patna Reservoir Irrigation Scheme of Satna District, Madhya Pradesh has not been received from the State Government so far.

(b) and (c) Do not arise.

[*English*]

#### **Oilfields Discovered in Assam by OIL**

1780. SHRI CHADA SURESH REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether new oilfields have been discovered in Assam recently by the Oil India Limited;

(b) if so, the details thereof; and

(c) the broad estimate of reserves ascertained after the discovery?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) During the year 1998-99, Oil India Limited has made additional discoveries of hydrocarbons at Mohanbari, North Baliyan, South Kathaloni, Khagarijan, Kamhat and Moran South (Deeper Prospects) in Assam.

(c) The reserves in respect of the above discoveries are yet to be assessed.

#### **Rural Electrification**

1781. SHRI PRABHASH CHANDRA TIWARI: Will the Minister of POWER be pleased to state:

(a) the criteria fixed by the Government to electrify villages in the rural areas;

(b) the details of the programme of rural electrification during the Ninth Five Year Plan in the country, State-wise; and

(c) the target fixed for the electrification of villages in Bihar during the Eighth Five Year Plan and the achievements made thereunder?